

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

O.A. 780 of 1997

Date of order: 15.03.05

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.
Hon'ble Mr. N.D. Dayal, Administrative Member.

Partha Pratim Das & Anr.

-v e r s u s -

S.E. Railway

For the applicant : None.
For the respondents : Mr. S. Sen, counsel.

O R D E R

Per Justice B. Panigrahi, VC

None appears on behalf of the applicant on call. However, Mr. Sen, Id. counsel is present for the respondents. From the perusal of the file, it is seen that a notice was sent to both parties on 14.2.2005 for listing the matter on today. Despite that none appeared on behalf of the applicant. It is presumed that the applicant is no longer interested to prosecute the matter. Accordingly, the matter is dismissed for default. No costs.

MEMBER (A)

VICE-CHAIRMAN